

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 704/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJA BHAIYA @ KANHIYA LAL PANDA

Respondent(s)

Date : 03-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vikas Chaudhary, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr. Jayesh Gaurav, Adv.
Ms. Diksha Ojha, Adv.
Mr. Ranjan Nikhil Dharnidhar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented. Ld. counsel for the respondent seeks time to file counter affidavit. Objection/counter affidavit, if any, may be filed within four weeks.

Await Original records from High Court and Trial Court.
D.O. letter be issued.

List again on 02.03.2020.

ANIL LAXMAN PANSARE
Registrar